

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR.SURAJIT DEY

Petition(s) for Special Leave to Appeal (C) No(s). 22549/2014

SARVESHWARI SMOOH SANSTHAN DEVASTHAN

Petitioner(s)

VERSUS

BOARD OF REVENUE U P AND ORS

Respondent(s)

(with appln. (s) for exemption from filing O.T. and interim relief
and office report)

Date : 13/08/2015 This petition was called on for hearing today.

For Petitioner(s)

Ms Shruti Iyer, Adv.
Mr. Senthil Jagadeesan, Adv.

For Respondent(s)

Mr A Mukunda Rao, Adv.
Mr. Sridhar Potaraju, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit on behalf of respondent no.4 is
already on record.

The ld. Counsel for the petitioner to take fresh steps
to effect service on respondent nos. 1 to 3 within four weeks
tie. Notices thereafter be issued.

List again on 29.10.2015.

(SURAJIT DEY)
Registrar